

CBIC-30A12(12)/7/2021-Ad-IIIB Section-CBEC
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishal Building,
Bhikaji Cama Place, RK Puram, New Delhi-66,

To

All the Cadre Controlling Authorities
under Central Board of Indirect Taxes & Customs

(Through e-mail)

**Subject: - Instructions regarding data collection on pending
compassionate appointment-regarding**

Sir/Madam,

The undersigned is directed to refer to Board's letter of even no. dated 05.08.2021 on the aforesaid subject and to say that the competent authority has noted, from the data furnished by CCAs on compassionate appointment cases, that data is not up to date. Therefore, the compassionate appointments data furnished by CCAs needs to be updated.

2. It is further requested to confirm if arrangements are in place in the zone, in relation to the procedure for compassionate appointments, in compliance with DoPT's O.M. dated 23.08.2021.

3. In view of the above, you are requested to ensure compliance and accordingly send a report to Board on the issue at the earliest.

Yours faithfully,

(Mohammad Ashif)

Under Secretary to the Govt. of India
(: 011 26162780